

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF RG INFRA BUILD PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	RG Infra Build Private Limited
2.	Date of incorporation of corporate debtor	15.04.2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies Delhi, India under Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70101DL2005PTC135052
5.	Address of the registered office and principal office (if any) of corporate debtor	1601, RG Trade Tower, Plot No. B7, Netaji Subhash Place, Pitampura, New Delhi-110034
6.	Insolvency commencement date in respect of corporate debtor	Date of order: 25th September, 2019 Intimation to IRP: 27 th September, 2019
7.	Estimated date of closure of insolvency resolution process	23rd March 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Smt. Sunita Umesh No: IBBI/IPA-001/IP-P00080/2017-18/10165
9.	Address and e-mail of the interim resolution professional, as registered with the Board	1315, Ansal Tower, 38 Nehru Place, New Delhi-110019 sunita.umesh@uccglobal.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	M/s. UCC & Associates LLP, Chartered Accountants 1315, Ansal Tower, 38 Nehru Place, New Delhi-110019 rginfrabuild@gmail.com
11.	Last date for submission of claims	09.10.2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home buyers (Real estate investors)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. CMA Sandeep Goel- IBBI/IPA-003/IP-N00073/2017-18/10583 2. CS Sandeep Chandna - IBBI/IPA-002/IP-N00447/2017-18/11237 3. Mr, Ghanshyam Kaushik- IBBI/IPA-002/IP-N00556/2017-18/11697
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: www.ibbi.gov.in Details of authorized representatives are available at: - www.uccglobal.co.in

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **RG Infra Build Private Limited** on 25th September 2019 vide order No. CP No. (IB)- 917(ND)(2019).

The creditors of **RG Infra Build Private Limited** are hereby called upon to submit their claims with proof on or before 09.10.2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class Home buyers (Real estate investors) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional

: Smt. Sunita Umesh

No: IBBI/IPA-001/IP-P00080/2017-18/10165

Date and Place : 28.09.2019

